

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2534  
ANSWERED ON:07.08.2003  
METERING OF ALL THE CONSUMERS  
NANDIPAKU VENKATASWAMY

**Will the Minister of POWER be pleased to state:**

- (a) whether metering of all electricity consumers in the country has been completed;
- (b) the details of the areas and the States where metering have not been completed;
- (c) the time by which all the consumers are likely to be metered;
- (d) whether any financial assistance has been provided to States in achieving the target of 100% metering of all electricity consumers; and
- (e) if so, amount disbursed to States and amount spent under the scheme as on March 31, 2003?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) & (b) : No, Sir. The details of the States where consumer metering has not been completed are given in the Annexure-I.

(c) : By December, 2004.

(d) : Yes, Sir.

(e) : The details of the amount sanctioned/disbursed to the States under Accelerated Power Development and Reforms Programme (APDRP), by Power Finance Corporation (PFC) and by Rural Electrification Corporation (REC) for consumer/feed metering are given in the Annexure-II. PFC and REC disburses the funds on the basis of the actual expenditure incurred by the Utilities/Suppliers.

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO2534 TO BE ANSWERED IN THE LOK ON 7.8.2003.

Sl.No States

1. Andhra Pradesh
2. Assam
3. Arunachal Pradesh
4. Bihar
5. Chhattisgarh
6. Goa
7. Gujarat
8. Jammu & Kashmir
9. Jharkhand
10. Madhya Pradesh
11. Maharashtra
12. Manipur
13. Meghalaya
14. Mizoram

15. Nagaland
16. Orissa
17. Punjab
18. Rajasthan
19. Sikkim
20. Tamil Nadu
21. Tripura
22. Uttar Pradesh
23. Uttaranchal
24. West Bengal

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 2534 TO BE ANSWERED IN THE LOK ON 7.8.2003.

Details of the funds sanctioned/ disbursed to the States

(Rs. in crores)

S.No.	State (Disbursed)	PFC (Disbursed)	REC (Sanctioned)	APDRP
1.	Andhra Pradesh	34.34	362.54	193.32
2.	Bihar	-	-	87.035
3.	Chhattisgarh	0.82	-	37.31
4.	Delhi	-	-	54.115
5.	Goa	-	-	12.48
6.	Gujarat	1.68	69.66	130.215
7.	Haryana	19.60	64.47	70.65
8.	Jharkhand	-	-	42.62
9.	Karnataka	319.14	43.65	168.655
10.	Kerala	-	65.70	29.345
11.	Madhya Pradesh	214.03	-	34.905
12.	Maharashtra	59.16	235.60	132.00
13.	Orissa	-	-	69.54
14.	Punjab	-	40.14	125.375
15.	Rajasthan	148.36	122.52	48.205
16.	Tamil Nadu	293.95	-	90.585
17.	Uttar Pradesh	116.16	28.00	13.025
18.	West Bengal	61.76	-	30.37
19.	Assam	-	-	70.86
20.	Arunachal Pradesh	-	-	18.19
21.	Himachal Pradesh	8.21	-	25.32
22.	J & K	-	-	6.99
23.	Manipur	-	4.41	5.10
24.	Meghalaya	-	-	7.96
25.	Mizoram	-	-	2.47
26.	Nagaland	-	-	11.17
27.	Sikkim	-	-	6.38
28.	Tripura	-	-	12.27
29.	Uttaranchal	-	-	61.84
Total	1277.21	1036.69	1598.30	